

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:16.12.2004
PROCUREMENT OF BARAK MISSILES
Nikhil Kumar Shri

Will the Minister of DEFENCE be pleased to state:

- (a) whether the purchase of Barak Missiles from Israel has come under the scanner of intelligence agencies as reported in the `Hindustan Times` dated October 22, 2004;
- (b) if so, the facts thereof; and
- (c) the details of further action the Government propose to take in this regard?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): The procurement of Barak Anti Missile Defence System from M/s IAI, Israel was one of the cases under investigation by Justice Venkataswami/Justice SN Phukan Commission constituted by the previous Government to inquire into the transactions mentioned in the Tehelka video tapes. The Commission has since been wound up and the investigation has been entrusted to the Central Bureau of Investigation.